

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 111

CP (CAA) No. 44/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF
DLF City Centre Ltd.

... **Transferor Company**

And

DLF Cyber City Developers Ltd.

... **Transferee Company**

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.07.2024.

Sd/-

Court Officer